

**LOK SABHA
UNSTARRED QUESTION NO. 2620
TO BE ANSWERED ON 12th March, 2018**

THEFT OF OIL

2620. SHRI RAKESH SINGH :

पेट्रो लयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

(a) whether cases of petrol theft by some anti-social elements by punching holes in oil pipelines in the country have come to light;

(b) if so, the details thereof along with the number of such cases reported during the last three years and the current year, State/UT-wise;

(c) whether any steps have been taken by the management of oil companies to curb/prevent the theft of petrol and diesel through such means; and

(d) if so, the details thereof?

ANSWER

पेट्रो लयम और प्राकृतिक गैस मंत्री

(श्री धर्मन्द्र प्रधान)

MINISTER OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b) : Public Sector Oil Marketing Companies (OMCs) have informed 137 number of cases of theft from their cross country pipelines during the last three years and current year (up to February, 2018). State/UT-wise details of such cases during this period is at Annexure.

(c) & (d) : OMCs have taken following steps to curb the theft of petrol and diesel from their product pipe lines :

- i) Daily Line Walking by Line Walker with GPS Device Monitoring System.
- ii) Deployment of Night Patrolling Vehicles for Right of Use (ROU) Surveillance Monitoring during the Night Period.
- iii) Periodic Line Walking by Officers.
- iv) Fiber Optic Based Pipeline Condition Monitoring and Surveillance System (PCMS) for identification & prevention of pilferage attempts by miscreants from the pipeline.
- v) Various "Pipelines Safety Awareness Program" for Villagers and Police Personnel are conducted periodically.
- vi) Toll Free Number has been provided for getting information about any suspected activities in ROU from Villagers.
- vii) Active participation in Onshore Security Coordination Committee (OSCC) Meeting.

Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 2620 asked by Shri Rakesh Singh for answer on 12.03.2018 regarding 'Theft of Oil'.

State/UT	No. of case of Oil Theft from Pipelines.			
	(2014-15)	(2015-16)	(2016-17)	(2017-18)
Gujarat	1	2	0	1
Rajasthan	1	1	0	0
Haryana	9	8	8	7
Uttarakhand	0	1	0	0
U.P.	10	14	17	1
Delhi	1	1	3	3
Bihar	2	1	0	0
West Bengal	3	2	2	0
Assam	0	0	0	0
Odisha	0	0	0	1
M.P.	2	0	0	0
Maharashtra	2	4	6	6
Jharkhand	5	0	1	1
Karnataka	0	0	1	0
Punjab	1	1	0	0
Rajasthan	1	1	3	1
Andhra Pradesh	0	0	1	0
Total	38	36	42	21